

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 237/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Kalpdeep Machinery Pvt. Ltd.  
 V/s.  
 Oren Kitchen Appliances Pvt. Ltd.

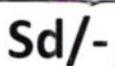
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	Amay Shah	Adv. for Petitioner i/b Law chamber of Siddhant Mehta	

ORDER

TCP NO. 237/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that the notice sent to the Corporate Debtor has been returned with a remark "**Company closed**", at request of the Petitioner Counsel, list this matter on 5.12.2017.



V. NALLASENAPATHY  
 Member (Technical)



B.S.V. PRAKASH KUMAR  
 Member (Judicial)